

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1765
(TO BE ANSWERED ON THE 17th March 2025)**

SUSTAINABILITY AND GREEN AVIATION

1765. SHRI RAJEEV SHUKLA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware of the need for promoting green aviation in the country;
- (b) if so, whether Government has any strategy to promote green aviation in the country, including the adoption of Sustainable Aviation Fuels (SAFs) and the reduction of carbon emissions from domestic flights, in alignment with global climate goals; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) Yes.

(b) to (c) The International Civil Aviation Organization (ICAO) has adopted a market based measure i.e. Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of the ICAO, is under obligation to comply with the mandatory phase of CORSIA from 2027. Under the CORSIA scheme, airlines are required to offset their emissions, above a set baseline. The CORSIA scheme is applicable for international flights only.

Based on the recommendations of the fifth meeting of the National Biofuel Coordination Committee (NBCC) held on 24.11.2023, the indicative blending targets of 1% by 2027, 2% by 2028 and 5% by 2030 of Sustainable Aviation Fuel in Traditional Aviation Fuel, initially for international flights, have been approved.

The Ministry has also advised all the operational airports with scheduled operations and developers of upcoming Greenfield Airports to inter-alia work

towards achieving 100% green energy usage at the airports. So far, a total of 81 airports have switched over to 100% green energy usage.
